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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

PETITION NUMBER : TCP/233/2016

NAME OF THE APPLICANT(S) : N. T. Sabapathy

NAME OF THE RESPONDENT(S) : Registrar of Companies, Chennai & another
(In the matter of M/s Sree Sella Infrastructure & Projects Ltd.)

UNDER SECTION : 614(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for the petitioner called but absent. No representation. There was no representation on his behalf even on the last date of hearing. The matter is posted for passing appropriate order. Put up on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)